

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **13.09.2023** THROUGH VIDEO CONFERENCING

**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)**

APPLICATION NUMBER :

PETITION NUMBER : CP/15(CHE)2023

NAME OF THE PETITIONER(S) : Balaji Subramanian

NAME OF THE RESPONDENTS : ELV Supply Chain Solutions & Services Pvt Ltd and another

UNDER SECTION : Sec 241-242 of CA, 2013

ORDER

Petitioner is represented by Ld. Counsel Mr. Raghuram.
Respondent is represented by Ld. Counsel Mr. Clint.

Ld. Counsel for Petitioner submits that the Respondent has not filed any reply.

Order dated 14.06.2023 records that Counsel for the Respondent had appeared and sought time to file vakalath and two weeks' time to file Counter in the matter.

Vakalath has been filed, but till date no reply has been filed. The right of the Respondent to file reply / counter is closed.

List this Petition on **01.11.2023** for hearing.



(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MS



(SANJIV JAIN)
MEMBER (JUDICIAL)